CP NO. 26(ND)/2016 RT No.14/2016

Rajesh Gupta

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...Petitioner

Versus.

M/s Garg International Pvt. Ltd. & Ors.

...Respondents

Present:

Mr. Rajansh Thukral, Advocate for petitioner.

None for respondents.

Most of the day has been consumed in hearing the lengthy arguments in CP No.103(ND)/2015 / RT No.08/2016 apart from other cases. This case cannot be taken up, therefore, adjourned for arguments to 09.01.2017.

(Justice R.P. Nagrath) Member (Judicial)

Deepa Krishan)
Member(Technical)

December 16, 2016